



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/219 & 220/2017

PETITION NUMBER

: CP/8/2016

NAME OF THE PETITIONER(S)

: Eshaque & 3 Ors

NAME OF THE RESPONDENT(S)

: M/s. Biomass Briquetting Fuel Technologies Pvt ltd

UNDER SECTION

: 241(1), 242(4), 213, 447, 448, 444

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G/Cosmallon

Colley of pelins

2000

<u>ORDER</u>

Counsel for Applicant present. The **Registry** is directed to issue notice to the other side. Counsel for the Applicant is also directed to send private notice to the Respondent and file the proof thereof along with an affidavit before next date of hearing. Put up on **12.02.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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